

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 295 OF 2016**

**Dated: 13<sup>th</sup> December, 2017**

**In the matter of:**

**M/s Ultratech Cement Ltd.**

**Vs.**

**Madhya Pradesh Electricity Regulatory Commission &  
Anr.**

**.... Appellant(s)**

**.... Respondent(s)**

**ORDER**

Inadvertently the matter is not listed on board today. Therefore, the same is mentioned before the Deputy Registrar.

Since the connected matter is coming up on 18.12.2017, list this matter on **18.12.2017.**

**COURT MASTER**